

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 100 of 2013 & I.A. No.166 of 2013

Dated : 25th November, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Apporve Karal

Counsel for the Respondent(s) : -

Appeal No. 151 of 2013 & I.A. No.220 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Apporve Karal

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Apporva Misra
Mr. Malcolm Desia for R-2
Mr. Samir M. for R-3
Mr. Nikhil Nayyar &
Mr. Dhananjay Baijal for R-1

ORDER

The learned counsel for the parties have submitted that the Central Commission had already held hearing in the matter and the final order is Reserved.

Accordingly, post the matter for hearing on **30th January, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**